101

(b) and (c) Presently, Naval Detachments are located at Nagappatinam, Topputturai, Kodiakarai, Mallipattinam, Jegathappattinam, Thondi and Rameswaram for the purposes of enhanced surveillance and patrolling- In addition, there is a Coast Guard Air Station at Madras, a Naval Air Station at Ramnad and two Coast Guard Stations at Mandapam and Tuticorin which support these efforts. The operational requirements of Naval and Coast Guard Stations along the East Coast are kept under constant review.

Encroachment in Defence Lands in Nagpur and Kamptee Cantonment

3128. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the PRIME MINISTER be pleased to state:

- (a) how much defence land in Nagpur City and Kamptee Cantonment in Maharashtra has been illegally encroached upon;
- (b) what were the reasons for this encroachments being encouraged;
- (c) what are the reasons for such large scale encroachments on defence lands Inspite of the vigil of local establishments; and
- (d) what steps are being taken to see that such encroachments are prevented in future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (c) An area of 1,0515 acres, 0.185 acre and 1,578 acres of land under the management of the Army, the Defence Estates Officer and the Cantonment Board in Nagpur City and Kamptee Cantonment in Maharashtra is under encroachment respectively. These constitute a small portion of die total defence lands under me management of local defence authorities and have occurred over a period of time.

(d) Proceedings under die Public Premises (Eviction of Unauthorised Occupants) Act, 1971 have been initiated and are in progress at different stages. Constant monitoring by way of inspection by die Field Officers and review at higher levels is undertaken to check the growth of encroachments on vacant defence land

Upgradation of Air Force Maintenance Command, Nagpur

3129. SHRITULASIDASMAJJI: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether there are plans to upgrade and expand the Air Force Maintenance Command, Nagpur;
 - (b) if so, the details thereof;
- (c) what is the financial implication of such expansion; and
- (d) whether proper budget provision have been made for such expansion programme?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) No, Sir.

(b) to (d) Do not arise.

Production capacity of Ordnance Factory at Ambazari, Nagpur

3130. SHRIMATI BASANTI SARMA: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the PRIME MINISTER be pleased to state:

- (a) what is the total production of the Ordnance Factory Ambazari, Nagpur in Maharashtra;
- (b) whether this production has been annually increasing or decreasing during the last five years;
- (c) whether Government consider the factory to be efficient or does it need to improve its efficiency; and
- (d) what action is being taken to improve die efficiency of the said factory?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b) The value of